

(ख) क्या सरकार ने उन्नत चूल्हों के लिए कार्यक्रमों तथा योजनाओं के संबंध में कोई अध्ययन कराया है ; यदि हाँ, तो उसका व्यौरा क्या है ;

(ग) वर्ष 1989-90 के दौरान उन्नत चूल्हों की शुरुआत होने पर कितनी लकड़ी की बचत होगी और

(घ) चालू वर्ष के दौरान अब तक निर्मित चूल्हों की संख्या कितनी है ?

ऊर्जा मंत्री, साथ में नागर विमानन मंत्रालय का अतिरिक्त. प्रभार (श्री अरिफ मोहम्मद खान) (क) जी, हाँ। राष्ट्रीय उन्नत चूल्हा कार्यक्रम के तहत गतवीं पंचवर्षीय योजना अवधि के दौरान 51.50 लाख के लक्ष्य की तुलना में 75.77 लाख उन्नत चूल्हे लगाए गए हैं।

(ख) कार्यक्रम का अध्ययन, मालि-ट्रिंग तथा समीक्षा सरकार द्वारा सम्पन्न की जाने वाली एक चलत प्रक्रिया है और उसके सफल कार्यान्वयन के लिए समुचित सुधार किए जाते हैं।

(ग) 1989-90 के वर्ष के दौरान, 21.99 लाख उन्नत चूल्हे लगाए गए हैं। यह अनुमान है कि प्रतिवर्ष 15.39 लाख टन लकड़ी/ 1.5 करोड़ रुपए के मूल्य के बराबर लकड़ी की बचत होगी।

(घ) चालू वर्ष 1990-91 के दौरान जून 1990 तक 1.18 लाख उन्नत चूल्हे लगाए गए हैं।

Compassionate appointments in Bhakra Beas Management Board

2959. SHRI SAMAR MUKHERJEE: Will the Minister of ENERGY be pleased to state:

(a) what are the details of the employees of Bhakra Beas Management Board killed by the extremists;

(b) in how many cases their nearest relations have been given jobs ;

(c) whether they have been provided jobs according to their qualifications; and

(d) whether Bhakra Beas Management Board has received representations for providing jobs according to qualifications and if so, what is the reaction of the Management thereto ?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) Three employees of Bhakra Beas Management Board (BBMB) were killed by the extremists. The details are :

(i) Maj. Gen. B. N. Kumar, Chairman, BBMB.

(ii) Shri A. L. Gupta, Accounts Officer.

(iii) Shri Hardyal Chand, Electrical Mistry.

(b) Mrs. Sushila, widow of Late Maj. Gen. B. N. Kumar, Shri Arun Kumar Gupta, S/o Late Shri A. L. Gupta and Shri Daljit Kumar, younger brother of Late Shri Hardyal Chand were given suitable employment.

(c) Yes, Sir.

(d) No, Sir.

Construction of a Foot Bridge over The DVC Navigation Canal in West Bengal

2960. SHRI A. NALLASIVAN: SHRIMATI SARALA MAHESHWARI:

Will the Minister of ENERGY

be pleased to state:

(a) Whether a proposal for construction of a foot bridge for pedestrians over the D.V.C. Navigation Canal at Pandua, Hooghly District in West Bengal is pending with the Central Government;

(b) Whether sanction has been accorded for the construction of the bridge; and

(c) If so, by when the same is likely to be completed ?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN): (a) No, Sir.

(b) and (c) Do not arise.

Relief Given To Bhopal Gas Victims

2961 SHRI MURALIDHAR CH ANDRAKANT BHANDARE :
SHRI MAHENDRA PRASAD :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether Government's attention has been drawn to the editorial of the 'Hindustan Times' of the 4th July, 1990 captioned "Bhopal Gas Victims Woes", the Madhya Pradesh Government owes an explanation to the people and the Central Government's for the delay in handing over the assured minimum sum to the Bhopal gas victims;

(b) what is Central Government's reaction thereto ; and

(c) what are the details of interim relief given to the affected people so far month-wise since the

induction of the new Government in the State ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY):

(a) Yes, Sir. Government has seen the editorial of the Hindustan Times of the 4th July, 1990 captioned "Bhopal Gas Victims Woes".

(b) and (c) The process of disbursement of interim relief of Rs. 200/- per month per person in the 36 severely affected municipal wards of Bhopal, as per the scheme of the Central Government, is in progress. As on 23-8-1990, 1,79,167 Bank Accounts in favour of beneficiaries of this scheme have been opened. Upto July, 1990 an amount of Rs. 637.57 lakhs has been disbursed under this scheme. The State Government is taking all possible steps to expedite the disbursement.

Setting Up of Geo - Thermal Unit During Eight Plan Period

2962. SHRI MENTAY PADMANABHAM :

Will the Minister of ENERGY be pleased to state :

(a) Whether there is any proposal with Government for setting up of new thermal power project and expansion of the existing ones ;

(b) If so, What are the details thereof;

(c) whether in view of recurring shortage of petroleum and foreign exchange Government would enhance utilisation of coal;

(d) whether there are proposal for establishing Geo - thermal units during the Eighth plan period;

(e) If so, what are the details thereof including the amounts involved and expected energy generation; and